

(b) if so, the details thereof and the reasons therefor; and

(c) the amount of water released in the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) and (b) The flow regulation of DVC reservoirs are carried out by Damodar Valley Reservoir Regulation Committee (DVRRC) headed by Member (River Management), Central Water Commission (CWC), and with representatives from Government of West Bengal, Government of Jharkhand and DVC. Before issuing advice on quantum of water to be released from reservoirs of DVC, the Member (Secretary), DVRRC discusses the prevailing situation with representatives of Government of West Bengal, Government of Jharkhand and DVC.

(c) The summary of water released in last three years is given below:—

2015-16	4245 MCM* in monsoon (June-October) and 175 MCM in non-monsoon (November – May)
2016-17	5009 MCM* in monsoon (June-October) and 914 MCM in non-monsoon (November – May)
2017-18	5190 MCM* in monsoon (June-October) and 1056 MCM in non-monsoon (November – May)

* Million Cubic Meters.

Power equipment manufacturing unit at Mannavaram

2378. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that power equipment manufacturing unit established at Mannavaram, Chittoor District of Andhra Pradesh in collaboration with National Thermal Power Corporation (NTPC) and Bharat Heavy Electricals Limited (BHEL) is on the verge of closure;

(b) if so, the details thereof;

(c) whether it is a fact that NTPC wants to exit from JV with BHEL from this project; and

(d) what are the investments promised and made in the plant by State and Central Government?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) to (d) The financial performance of NTPC-BHEL Power Projects

Private Limited" (NBPPL), a 50:50 Joint Venture Company (JVC) promoted by NTPC Ltd. and Bharat Heavy Electricals Limited (BHEL), having its manufacturing facilities at Mannavaram in Chittoor district of Andhra Pradesh, has not been encouraging and this JVC has been incurring losses since the financial year 2015-16. Against the backdrop of losses reported since financial year 2015-16, the Board of BHEL in its meeting held on 08.02.2018 accorded in-principle approval for pursuing the winding up of NBPPL. Request from NTPC Ltd. has also been received for exit from NBPPL.

An investment of approx. ₹ 130 crore for establishing the facilities that includes manufacturing of Coal Handling Plant (CHP) equipment, has been made upto 30.06.2018 by NBPPL, for which ₹ 50 crore each by NTPC Ltd. and BHEL have been contributed in the form of equity capital.

Assessment of work performance under DDUGJY in Chhattisgarh

†2379. SHRI RAM VICHAR NETAM: Will the Minister of POWER be pleased to state:

(a) whether Government has conducted any assessment of work performance under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in all the districts of Chhattisgarh including Balrampur Ramanujan district;

(b) if so, the details and the conclusions thereof and the number of villages electrified and that remained un-electrified during the last three years in the State;

(c) whether steps have been taken to electrify the remaining villages; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) to (d) Performance of Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) is regularly monitored by Ministry of Power for the entire country including Chhattisgarh. The progress of electrification work under DDUGJY in the State as on 31.03.2018 is as under:-

Sl.No.	Item	Cumulative Progress
1.	33/11 kv New substation	29 Nos.
2.	Augmentation of 33/11 kv substation	45 Nos.
3.	Distribution Transformers (DTR)	3303 Nos.
4.	Feeder Segregation (excluding 11 Kv)	543.33 ckm

† Original notice of the question was received in Hindi.